

THE HIGH COURT OF MEGHALAYA SHILLONG

CIRCULAR

NO.HCM.III/166/2019-Judl./Part-1/389 Dated Shillong, the 4th November, 2021

In supersession of this Registry's notification No. HCM.III/166/2019/2019-JUDL./PART-1/385 dated 12th October, 2021, the Court(s) taking up matters through physical hearing mode shall, w.e.f. Monday, 08th November, 2021 and until further order(s), be as follows:

Monday	DIVISION BENCH -I: Hon'ble the Chief Justice(Acting) and Hon'ble Mr. Justice W. Diengdoh [COURT ROOM No. 1] SINGLE BENCH: Hon'ble the Chief Justice(Acting) [COURT ROOM No. 1] Hon'ble Mr. Justice W. Diengdoh [COURT ROOM No. 2]
Tuesday	SINGLE BENCH: Hon'ble the Chief Justice(Acting) [COURT ROOM No. 1] Hon'ble Mr. Justice W. Diengdoh [COURT ROOM No. 2]
Wednesday	DIVISION BENCH -I: Hon'ble the Chief Justice(Acting) and Hon'ble Mr. Justice W. Diengdoh [COURT ROOM No. 1] SINGLE BENCH: Hon'ble the Chief Justice(Acting) [COURT ROOM No. 1] Hon'ble Mr. Justice W. Diengdoh [COURT ROOM No. 2]
Thursday	SINGLE BENCH: Hon'ble the Chief Justice(Acting) [COURT ROOM No. 1] Hon'ble Mr. Justice W. Diengdoh [COURT ROOM No. 2]
Friday	DIVISION BENCH -I: Hon'ble the Chief Justice(Acting) and Hon'ble Mr. Justice W. Diengdoh [COURT ROOM No. 1] SINGLE BENCH: Hon'ble the Chief Justice(Acting) [COURT ROOM No. 1] Hon'ble Mr. Justice W. Diengdoh [COURT ROOM No. 2]

By Order,

JOINT REGISTRAR (LISTING)

Copy to: -

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.A. to the Registrar General, High Court of Meghalaya, for favour of kind information of the Registrar General.
4. The Advocate General/Additional Advocate General, Meghalaya, Shillong for favour of kind information.
5. The Registrar (Judicial Service), High Court of Meghalaya, for favour of kind information.
- ✓ 6. The Central Project Co-ordinator, High Court of Meghalaya, Shillong for kind information and necessary action with a request to get the same uploaded in the Official Website.
7. All Joint Registrars/Deputy Registrars/Assistant Registrars, High Court of Meghalaya for information and necessary action.
8. The Assistant Solicitor General, for favour of kind information.
9. The President/Secretary, High Court Bar Association, Shillong for kind information
10. The President/ Secretary, Bar Associations of all districts for kind information.
11. All Court Officers/Court Masters, High Court of Meghalaya, for kind information and necessary action.
12. Notice Board.
13. Office File.


04/11/2021
JOINT REGISTRAR (LISTING)

583
4/11/2021